## MOTION FOR ELECTION TO THE ADVISORY COUNCIL OF THE DELHI DEVELOPMENT AUTHORITY.

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MR. CHAIRMAN: Now, motion for election to the Advisory Council of the Delhi Development Authority. Mr. Ghafoor.

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): Sir, I beg to move:

"That in pursuance of clause (h) of subsection (2) of section 5 of the Delhi Development Act, 1957 (61 of 1957), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Advisory Council of the Delhi Development Authority."

The question was put and the motion was adopted.

# STATEMENT BY MINISTER-CIRCUMSTANCES WHICH NECESSITA-TED IMMEDIATE LEGISLATION BY THE REQUISITIONING AND ACQUI SITION OF IMMOVABLE PROPERTY (AMENDMENT) ORDINANCE, 1985.

MR. CHAIRMAN: Now, the statement regarding Ordinance. Mr. Ghafoor.

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): Sir, I beg to lay on the Table a Statement (in and Hindi). English explaining circumstances which necessitated immediate legislation by the Requisitioning and Acquisition of Immovable Property (Amendment) Ordinance, 1985. [Place in Library. See No. LT-564|85.]

The Deputy Chairman in the Chair.

THE DEPUTY CHAIRMAN: Now, the Sill for introduction. Mr. Ghafoor:

## THE REQUISITION AND ACQUISITION OF IMMOVABLE . PROPERTY (AMENDMENT) BILL 1985

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR). Sir, I beg to move for leave to introduce

a Bill further to amend the Requisitioning and Acquisition of Immovable Property Act, 1952.

The question was put and the motion was adopted.

SHRI ABDUL GHAFOOR: Sir, I introduce the Bill.

### THE BUDGET (RAILWAYS) 1985-86 —(Contd).

THE DEPUTY CHAIRMAN: Now we will take up further discussion on the Railway Budget. Mr. P. Upendra.

PARVATHANENI **UPENDRA** (Andhra Pradesh): Madam Deputy Chairman, I rise to offer a few comments on the Railway Budget. While doing so, I am only guided by a desire to see that this largest public undertaking prospers and serves the purpose of providing the necessary infrastructure for the economic wad industrial development of the country. Fortunately or unfortunately, there is such a large turn over of the Ministers in 'Rail Bhavanf that there is nothing for the present Ministers to take umbrags or exception to the comments we make. Whatever we comment upon relates to the past and whether Mr Baasi Lal or Mr Scindia they can always take the pica that they were not there Whatever comments we make for the future, we do now know how long the Ministers will survive, because the turn-over of the Ministers is so long. At least, I wish this efficient team of Mr Bansi Lai and Mr Scin-dia will continue for a few years so that there will be a continuity in the policies pursued by the Indian Railways. At any rate, people in the Indian Railways and people in general are happy the exit of the "Minister for Malda with Railways", the previous incumbent used to be called, who played havoc with the railway administration.

SHRI R. RAMAKRISHNAN: He did well for his constituency.

SHRI PARVATHANENI UPENDRA (Tamil Nadu): That is why I called him "the Minister for Malda Railways". Ma[Shri Parvathaneni Upendra] dam, on the whole, this railway budget was dull, drab and routine. The Minis ters think that the Members do not refer to the previous speeches. But if you read the speeches of the previous Railway Ministers .........

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): Madam, this is most unfair.

#### SHRI PARVATHANENI UPENDRA:

I am referring to those who drafted them not to the Ministers. If you read them the same old cliches, the same old expl anations and the same old excuses are given for the failures of he Railway adminstration.

Madam., we are particularly perturbed by the effect of the highest impost of Rs. 495 crores on passenger and freight traffic, which is perhaps the second highest impost in two decades. The Railway Minister has taken the plea that the effect of these imposts is minimal. But I find that on foodgrains alone, though only a 10 per cent surcharge is levied on freight because of the reclassification of foodgrains, pulses and salt from 65 and 75 to 80 and 85, from 70 and 80 to 80 and 85 and from 75 and 80 to 80 and 85, that itself will give a net additional revenue to an extent of 15 to 25 per cent And when this 10 per cent supplementary charge is levied on this increase of 15 to 25 per cent on account of reclassification, then The overall increase will be to the extent of 27 to 37 per cent. Therefore, if the' Minister takes the plea that the increase is only to the extent of 4 paise or 2 paise, it is not correct.

Similarly, the increase in suburban fares, though it is based on the recommendations of the Rail Tariff Enquiry Committee, should not' have been effected so frequently, because there is a particular reason for keeping these fares at a low level. it is part of the social burden borne by the Railways. Because of the congestion in the metropolitan cities, there is need for encouraging people to live in the suburbs. That is the reason why these suburban fares are kept at a low level.

And even if you have to unburden yourself of this social burden, it should be done gradually over a number of years. Every year the suburban fares should not be increased.

Similarly, regarding the sleeper charge, though the Minister has said that there will be no, sleeper charge for the second night, most of our fast trains cover the distance in one night. Therefore, abolition of the sleeper charge for the second night is an illusory benefit to passengers.

Similarly increasing the circular railway fares in Calcutta by 100 per cent is not proper. There is already an agitation in West Bengal, particularly in Calcutta city, and I hope the Minister will try to revise the fares when he replies to the debate.

Moreover I find that whatever increases are made are not based on any scientific reasoning or calculation, but only ad hoc increases are made—10 per cent, 12J per cent, etc. It should be on a more scientific basis, on the cost of traffic, etc., not on any ad hoc basis or on the basis of percentages.

Another feature is that this budget is a stagnant budget in the sense that there is no sign of any future development in this. There is no indication of any such things. Only two new railway lines have been included in this budget and I do not know whether it is by coincidence or by design both the lines happen to be in the State of Madhya Pradesh from which our young Minister of State comes. I do not blame him because all the Ministers have been doing some services to their own States and he can also do that. But while doing so, if he had added »a few more lines in other States in the South, East and West, we would have been satisfied. But only two lines have been included in this budget.

Regarding electrification also, only 151 kilometres are sought to be electrified next year. That is also very meagre. And there is no mention of any modernisation plans or new safety measures or passenger amenities or staff benefits in this budget. It is completely silent on these aspects. On the whole, this budget is only a cover-up for the failures of the Indian Railways over the years, and particularly last year. If you see the investment on

the Railways during the Sixth Plan, the Railways spent to the extent of Rs. 9332. crores. It is nearly Rs. 1000 crores. The capital at charge has now increased 10 Rs. 7567 crores. But if you see the prog-ress of the railways over the years, it is really disturbing. For example, if you take the expansion of track from 1950-51. only 7864 routt kms have been added in 33 years. In the entire Sixth Plan only 220 route kms have been added. I do not know what the average comes-may be 44 or 45 kms a year. 962 track kms have been added and only 2148 route kms of the MG were converted into BG. That is the physical expansion which the rail have shown during the past several years.

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Similarly. the originating freight traffic remains stagnant at around 200 million tonnes since 1966-67. As regards the revenue earning traffic particularly, it was 210.80 million tonnes at the end of the Fifth Plan. It has increased to only 237 million ttnnes at the end of the sixth Plan. The lead of the freight traffic, which was 749 kms in 1979-80, about five years ago, has come down to 734 kms in 1983-84, which is also a bad feature. During this financial year itself, the railways have revised their targets several limes. It was anticipated first that they would achieve a freight traffic of 309 million tonnes. They revised it to 284 million tonnes. Again they revised it to 270 million tonnes. And what is sought to be achieved now is only 262 million tonnes. Similarly, there is a fall in suburban traffic and in non-suburban traffic If you take the total passenger traffic, it was 3503 million pasengers in 1977-78 and it has come down to 3325 million in 1983-84, in spite of the introduction of 200 new passenger trains in the last 18 months. New passenger trains are being introduced but the passenger traffic on both suburban and non-suburban sections is going down. Then, if you see the ass»ts of the railways, there is also deterioration in every respect. You have introduced more than 200 passenger trains in 18 months, but the number of passenger

1980-81 vehicles has come down. In were 27,434 passenger coaches and their 1983-84 number in was 27,343. There was a decline in the number of passenger coaches. That means, you are not adding any coaches, you are not replacing the overaged coaches and the condemned coaches are still being continued. Similarly, in the case of wagons, their number which was 3,79,771at the end of the Fifth Plan, has come down to 3.74.756 in 1983-84. The traffic is increasing but the number of wagons is not commensurate with the increase In the traffic. Therefore, bottlenecks at a number of piaees. The railways have planned to acquire 13000 or 14000 wagons a vear, but that is not being done.

The railways have planned to condemn the defective wagons. They did it in 1981-82 and 1982-83 to the extent of nearly 22000 wagons. But now that policy has also been abandoned.

1 will now come to some of the efficiency indices of the railways to show that the railway efficiency has considerably come down during the last few years. One indication is the engine kms per engii day-how many kms an engine covers is day. In 1950-51 a steam engine covereo 150 kms, on an average per day, and now it has come down to 80 kms a day. Electric engine in 1977-78 had an average of 406 engine kms Now it has come down to 396. Similarly, on the metre gauge also the performance of the steam loco-\ motives and electric locomotives is less than what it was earlier. Only diesel engines have maintained the required Vilo-metrage.

I now come to the speed of the trains. The average speed of the trains has also come down. In regard to the steam engine, the average speed of the steam engine has come down. It was 17.1 km. per hour in 1950-51 and, after 35 years, the progress is that it has come down to 9.45 km. per hour. That is the progress that we have achieved all these years. Similarly, in the case of diesel engines also, the speed has come down. The average speed of electric trains also has come down as compared to 1968-69.

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Another important index of the efficiency of the Railways is the wagon turn-round because each day of turn-round means nearly Rs. '500 crores. The wagon turn-round which was 11 days in 1950-51 had decreased to 10 days in 1955-56. But, since then, it has been increasing gradually. It is 13 days in 1983-84 rnd, an the Narrow Gauge, it is 14.2 days. That means the turn-round has increased which is a very bad index.

Another important thing is with regard to electrification. The Railways are really going very slow. Only about ten per cent of the track today is electrified out of a total of 61,000 route-kilometres. The Railways have got a target of energising .: 'irly one thousand kilometres per year, bat that also has not been achieved. Even the lines connecting the metropolitan cities have not been electrified completely. In the Third Plan, only 1,678 route-kilometres were electrified. In the Fourth Plan, it was only 953 kms., in the Fifth Plan it was only 533 kms. and, in the Sixth Plan, it was only 1,187 route-kilometres. Even today, only 26 per cent of the passenger trafic is handled by electric traction and only 25 per cent of the, freight traffic is handled by electric traction. Therefore, there are apprehensions, there are some feelings that there is a particular lobby which is "in favour of diesel traction only which is operating in the Railway Ministry and is against rapid electrification. I

would like the honourable Minister to take note of it In the inter-departmental matters, generally the diesel and the electric lobbies are fighting with each other as a result of which, I think, the electrification programme is suffering.

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Another important thing is there. The whole railway system is being put to a great stress because of the inadequacy of assets and the inadequacy of expansion. From 1950-51 to 1983-84, there was an increase of 226 per cent in the yross tonne-kilometres. But only 24 per cent increase was there in the locomotives. Similarly, the wagon fleet, as I mention already, is less than what it was in 1968-69. The passenger traffic has increased by 159 per cent since 1950-51 .but the number of passenger carrying coaches has increased only by 122 per cent. Similarly, there are heavy arrears in the periodicals overhaul of engines, coaches and wagons. To a large extent, it is because of the inadequate capacity in the workshops. There was a plan to modernise and expand the workshops and there was a loan front some foreign agencies also and that also is not being fully utilised. Only five workshops have been taken up for modernisation and a lot has to be done for their expansion and modernisation. I believe that even the loan given by the World Bank to the extent of 250 million dollars has not been utilised and the World Bank is charging some interests as if the loan has been taken by the Railways themselves. That has to be looked into.

Another important factor with regard to the modernisation of the Railways. Very little progress has been achieved in this regard. The Railways had to go for computerisation of the wagon movements and passenger reservations. Several teams have eon« abroad and they have submitted reports. But we have always heard only this: "It is being done; it is being done.". Every Railway Minister's speech contains the same reference: "It is being done; it is being done." I do not know

what the hitch is. Some time back we heard that there was a dispute between the Electronic Corporation of India and the Railways as to who should purchase the computers. But I believe that the new Ministers have taken up this issue and I hope that they would go in for computerisation as early as possible which is very essential to keep track of the wagons and their movements. (Time Bell Rings)

Another important thing is that accidents are also on the increase on the Railways. And because safety measures are not fool-proof....

THE DEPUTY CHAIRMAN: If I don't ring the bell, how can I stop your train? (Interruptions)

SHRI PARVATHANENI UPENDRA: am going at such a speed as to finish within the time allotted to me.

THE DEPUTY CHAIRMAN: It might not crash..... (Interruptions)

SHRI PARVATHANENI UPENDRA: Madam, nearly 14,000 kms renewal is in arrears, and only 1742 kms track has been provided with prestressed concrete sleepers, which the Railways have decided to provide. That also has to be speeded up.

There was a policy to go in for manning of level crossings because a number of accidents have taken place at level crossings. That also is very slow. I believe there was a proposal to import some cranes, accident cranes, from abroad, and there is a talk of a scandal in which the previous Minister was involved. I believe this file is being looked into by the new Minister. I hope if any irregularity has been committed, that should be exposed in public interest. Similarly, greater attention should be given....

SHRI MADHAVRAO SCINDIA: This is an aspersion cast on the former Railway Minister. (Interruptions)

THE DEPUTY CHAIRMAN: may say: it is alleged. You cannot say that he is involved because you are not sure about it.

SHRI PARVATHANENI UPENDRA: It is rumoured. (Interruptions) All right "It is alleged."

Madam, greater attention should also be paid to the maintenance of infrastrue-tural assets like track, rolling stock and signalling. Because 65 per cent of accidents occur due to the failure of the staff, particular attention should be given to make the staff more safety conscious. There should also be intensive, inspection. This is not properly done. There should be more surprise checks and training of staff, particularly in regard to refresher courses, should be strengthened.

Madam, there is another aspect which is unsatisfactory and that is in regard to passenger amenities. In addition to bad punctuality, you find that a number of coaches do not have the desired amenities in the coaches. They are in a very bad condition because most of the condemn-able coaches are still in service. There are no lights or fans in a number of coaches. That has to be attended to. Nobody bothers about them. There are no taps in bath rooms. All these things have to be attended to. Similarly, there is the cleanliness part. It is very bad in a number of stations. The Minister, I believe, has started surprise checks at railway stations-in metropolitan towns- But this should also be done on branch lines.

One other area where improvement is urgently needed is in regard to catering One or two railways are doing well in' this respect. From Delhi to Bombay the Western Railway is giving tolerably good food. But if you go to the eastern side, you will find that even the container of the food is so bad that you can't even touch it. Therefore, something has to be done in regard to the improvement of catering

One other aspect which has to be taken note of-I do not say that you should go in for retrenchment or any such thing- is that staff costs are going up so steeply-The staff cost in 1983-84 was Rs. 1041 crores. This was exactly double of what it was in 1978-79. It is a very alarmine situation. But at same time in regard to amenities to the staff much is to be des-

[Shri Parvathaneni Upendra]

ired. There are a number of areas where improvement is necessary. For example, there is housing. The number of houses meant for the railway staff is less. F-ducational faci.ities are not satisfactory. More Central Schools are needed. More hospitals and dispensaries, particularly, mobile dispensaries, are needed, because most of the staff live on wayside stations and they cannot go to the district headquarters or zonal headquarters for treatment. Therefore more mobile medical vans have to be pressed into service.

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I am happy that the industrial relations on the Railways are very cordial and satisfactory. But the Minister should take great care to see that this climate is. im-roved. For that, I feel the corporate enterprise group which is there for consultation with the staff representatives on various matters of railway development should be activated, because hardly such meetings take place.

There was an expansion of the CEG to the zonal and Divisional level. But that is not being implemented properly. This group should meet more the views and cooperation of the staff should be taken for the develanment of the railways.

Another aspect is in regard to law and order on the railways. There, is a great contradiction in this matter. The real difficulty is the Railway Protection Force which numbers nearly 67000 cannot do anything in this respect except protecting the railway property. The real law and order maintenance is in the hands of the State Government through the GRP. The railways have no control over the GRP. Therefore, something has to be done to have a unified agency. Either the State Governments or the Railways should take over full responsibility in this respect. I believe there should be a way for the Railways to take over the full responsibility because at any rate 50 per cent of the cost of the GRP is borne by the railways. Therefore, it is desirable that some mec-ism should be found to take over the GRP by the railways.

Then, one improtant aspect is coal traffic, the coal movement. Coal represents

forty per cent of the freight traffic on railways. There are a number of suggestions by me Estimates Committee of Parliament in regard to rationalisation of indents, elimination of ghost indents, preventing diversion of wagons, avoiding transit losses, creation of coal dumps by Coal India, etc. All these suggestions have to be implemented as quickly as possible. And there is one alarming feature of the railway finances or the freight traffic and that is the competition from the road. I find the high profit yielding traffic of the railways has come down from 134.84 lakh tonnes in 1981-83 to 116.31 lakh tonnes in 1983-84. The National Transport Policy Committee has made same valid recommendations in regard to coordination between various types of transport. These have to be looked into. If necessary some areas of short distance passenger traffic can be given to the road transport and the railways should protect the high profit yielding traffic, otherwise, their finances will deteriorate further.

Then, for the progress of any system right planning is necessary and not planning from year to year. There was a corporate plan for the railways for 15 years which covered the period 1974-75 to 1988-89. It had laid down some strategies to meet the demands of the ever increasing traffic and also definite longterm objectives and investment pattern. 1 do not know what happened to this plan, whether it has been properly implemented. If not, 1 suggest that it should be thoroughly revised keeping in view the development and requirements of the railways in the 21st century because the railways are required to move, as per the estimates of the various agencies, nealy 400 to 520 billion passenger kilometre traffic by 2000 AD. Similarly, freight is expected to increase to nearly 500 million tonnes by the end of the century. Therefore, this has to be looked into and proper planning has to be done.

Lastly, there is the administration aspect on which I want to make some comment. There is a lot of ad hocistn in the administration. Even today two posts of Members of Railways Board are vacant and as many as 11 posts of GMs are vacant. Unless these top posts are filled there cannot be proper supervision

and control over the administration. Therefore, there should not be any delay in filling-up the top posts. Similarly, frequent changes of the incumbents various posts should also be avoided. You should have a long-term plan so that an officer could function as GM for at least two years and then as a Member of the Board for another two years; that means, at the stage of appointment as GM the XX should have at least four years to go-two years as GM and two years in the Board Then there is also need for new Railway Zones. Finally, coming to the Stale of Andhra Pradesh, 1 have to say that Andhra Pradesh has been given a raw deal. Even in regard to the existing projects very little allocation has been made, particularly I this Kazipei-.Secuuderabad mention electrification work which is Sanatnagar supposed to cost nearly Ks. 27 crores. A token grant of only Ka. 1,000 has been request the hon. Minister to see that this work is taken up immediately. Similarly, Guntur-Macherla conversion work also has not vet been taken up. It should also be speeded up. Then, the electric loco shed at Cherlapalli was approved but the Board stopped this work. It should be taken up again. (Time bell rings) Similarly, there is a proposal for the electrification of the Krishna Canal-Guntur-Vijayawada section. The estmiate is pending with the Board .for u long time. That should also be implemented. There is a longstanding demand for the location integral coach factory at Kazipet. The State Government is prepared to give all the facilities, land, etc. for this factory. would request the hon. Minister to take note of And lastly, for the Nandyal-Rrraguntla railwayline, a survey report is already there with the Board. This serves three cement plants in the backward region Ravalaseema. Therefore, would request the Minister that this work taken up. (Time belt rings)

Lastly, Madam, the Railway Reforms Committee has already submitted 20 Reports so far. They should be examined properly and implemented speedily.

Thank you, Madam.

श्री श्रानन्द प्रकाश गौतम : (उत्तर प्रदेश) : श्रादरण य सभापति जी, श्रापका में हृदय से श्राभारी हूं जो श्रापने मुझे श्राज रेलवे बजट 1985-86 पर श्रपने विचार प्रकट करने का श्रवसर प्रदान किया । में इस बिल का समर्थन करने के लिये खड़ा हुआ हूं । महोदया, इस माननीय सदन में यह मेरा प्रथम भाषण है । में सर्वप्रयम माननीय सदन का ज्यान रेलवे मंत्रालय से संबंधित प्रमुख समस्याओं की श्रोर ग्राक्षित करना चाहुंगा ।

महोदया, जनसंख्या में वृद्धि होने के साथ साथ रेलों द्वारा यात्रा करने वालों की संख्या में निरन्तर वृद्धि होतो जा रही है ग्रीर जिस ग्रनुपात में यात्रियों में वृद्धि होतो जा रही है उसी अनुपात में रेलों में भी सुविधा के विस्तार की आवश्यकता है। मैं उत्तर प्रदेश के बाराबंकी जनपद से ब्राता हं। बंगाल, बिहार ग्रीर उत्तर प्रदेश के पूर्वी ग्रांचल से ग्राने वाली रेल गाड़ियां में यावियों को रेल की छतों पर बैठकर यावा करनी पडती है: माननीय रेल मंत्री जी से मेरा अनुरोध है कि इस ग्रांचल में चलने थाली गाड़ियों की संख्या में विद्व की जाये। वातानकलित और प्रथम श्रेणी में चलने वालों के लिये सुलभ सुविधाओं के संबंध में कुछ न कहकर द्वितीय श्रेणी के बारे भें मैं कुछ निवेदन करना चाहंगा मान्धवर, दितीय श्रेण: के डिब्बों की सफाई की ग्रोर विशेष ध्यान देने की ग्राव-श्यकता है। इसके अतिरिक्त सुरक्षा की दिष्ट से डिब्बों की खिडकियों ग्रादि की समुचित व्यवस्था तथा बिजली तथा पानी की व्यस्था की ग्रोर भी ग्रधिक ध्यान देने की ग्राव-प्रयक्ता है। भौचालयों की स्वच्छता की ग्रोर जितना घ्यान दिया जाना चाहिये वास्तव में उस पर उतना ध्यान नहीं दिया जा रहा है। इसके सम्बन्ध में मेरा ग्रनुरोध है कि इस दिशा में विशेषरूप से सधार की आवश्यकता है। महोदया, **अब** ग्रीष्म ऋतु ग्रा रही है। इसलिये विजली और पानी की समस्या की और विशोध ध्यान देने की आवश्यकता है। स्टेशन और डिब्बों में पीने के पानी के बारे में प्रायः यह शिकायत रहती है कि वहां पीने का पानी नहीं रहता है। स्टेशनों पर भी देखा जाता है कि वहां जो

[श्रो ग्रानन्द प्रकाश गातम]

नल लगे है वे भी समुचित रूप से उपयोग में नहीं आ रहे हैं। इस ब्रोर विशेष रूप से सुघार की ब्रावयक्कता है ब्रौर मेरा निवेदन है कि इसमें सुघार किया जाये।

महोदया, लम्बी यात्रा करने वालों को म्रारक्षण के संबंध में बहुत ही असुविधा का सामना करना पहला है। इस संबंध में मैं चाहंगा कि विशेषरूप से कुछ ऐसे उपाय किये ज यें जिससे ग्रारक्षण सूलभ ग्रौर सुनिश्चित हो सके। महोदया धापके माध्यम से मैं माननीय रेल मंत्री का ध्यान रेलवे मंत्रालय में अनुसूचित जाति और अनुसुचित जन जाति के आरक्षण की ओर भी दिलाना चाहुंगा। इस नीति का ग्रनुपालन जिस ढंग से होना चाहिये था, वह मेरे ज्ञान एवं विश्वास के ग्रानसार उस ढंग से नहीं हो रहा है। बहत बड़ी संख्या में अनुसूचित जनजाति धौर अनु-सुचित जाति के शिक्षित नवयुवक भौर नवयुवतियां इस ब्रारक्षण की सुविधा से लाभ नहीं उठा पा रहे है। मैं ग्रनुरोध करना चाहंगा कि रेल मंत्रालय में ग्रन-सुचित जाति और अनुसूचित जनजाति का जो आरक्षण का कोटा है उसको पूरा किये जाने के संबंध में समयबद्ध कार्यक्रम निर्धा-रित किये जायें भीर उसको शीव्यतिशान्त्र पुरा कराया जाए।

महोदया, रेल दुर्घटनाभ्रों की भ्रोर भी विशेष ध्यान दिये जाने की आवश्यकता है। जब भी रेल दुर्घटना होता है तो उससे प्रभावित परिवार को समुचित सहा- भता दी जानी चाहिये और यह कोशिश की जाती है ऐसा भी मैं मानता हूं और मेरा सुझाव है कि मृतक के परिवार के आश्रितों में किसी न किसी व्यक्ति को रेल विभाग में सेवा का भ्रवसर दिया जाये तो यह बहुत उपयोगी सिद्ध होगा और यह बहुत जनप्रिय होगा। इस दिशा, में विशेष रूप से ऐसा प्रयास किया जाना चाहिये जिससे ऐसी दुर्घटनाभ्रों से बचा जा सके।

इसके अतिरिक्त यात्री सुरक्षा की सम-स्या पर भी विशेष ध्यान दिया जाना चाहिये जिससे कि रेल गाड़ी में होने वाली चोरी और डकेती तथा इस प्रकार की छोटी छोटी घटनाओं को सुरक्षा मिल सके, और ऐसे छोटे छोटे अपराधों पर रेल में नियं-त्रण दिया जा सके।

महोदया, मैं भपने जनपद बाराबंकी के मंत्रियों की समस्या की भ्रोर भी मान-नीय रेल मंत्री जी का ध्यान आकर्षित करना चाहता हूं। बाराबंकी से झाने जाने वाली प्रमुख रेलगाडियां जैसे ऐक्सप्रेस, जयंती-जनता श्रौर बाम्बे वो०टी० में बारावंकः से शायिका ग्रा ग्रारक्षण कोटा बिल्कुल नहीं है, एकाध में कोटा है, वह भी एक या दो सीट का है जो बिल्कुल भ्रपर्याप्त है। बाराबंकी एक प्रमुख नगर है। यहां के लोगों को ग्रारक्षण न मिल पाने से लम्बी यात्रा में काफी ग्रस्-विधा होती है। माननीय मंत्री जी से मेरा यह अनुरोध है कि इन गाड़ियों में बाराबंकी का जो भ्रारक्षण कोटा है उसको सुनिश्चित करें स्रोर उक्त गाडियों में पर्याप्त कोटा निर्धा-रित किया जाये ताकि वहां के यावियों को भी लम्बी याला सुलभ हो सकै।

मैं माननीय मंत्री जी का ध्यान बाराबंकी जनपद से सम्बन्धित एक और समस्या की भ्रोर भाकर्षित करना चाहता हं। **बाराबं**की जनपद में जो रेल का स्टेशन है वहां से पूर्व की ग्रोर दो रेल लाइने हैं जिनमें एक गौडा की तरफ और दसरी फैजाबाद की तरफ जाती है। इस दोनों रेल लाइनों को पार करती स्टेशन से केवल एक फ्लॉग को दूरी पर एक सड़क है जो बाराबंकी नगर से फतेहपर की तरफ जाती है। दोनों रेल लाइनों के बीच में सड़क की 100 गज की दरी है, प्राय: ऐसा देखा जाता है कि कोई न कोई रेल का फाटक हमेशा बन्द रहता है जिससे रोड देफिक दिन में एक दो घंटे चलता होगा बाकी समय बंद ही रहता है ग्रौर वहां के लोगों को रोड ट्रेफिक के जाम होने से काफी कठिनाई होती है और

छोटे-छोटे वाहन जैसे साइकिल ग्रौर मोटर साइकिल पर जो लोग चलते हैं वह प्राय फाटक बन्द रहने की दशा में भी फाटक पार करने का प्रयास करते हैं वह प्रवाद जिससे कभी-कभी रेल दुर्घटनाएं होती है और इसकी बड़ी आशंका रहती है। मैं यह चाहंगा कि राड़ ट्रेफिक को सही रूप से चलने के लिये दोनों लाइनों का नजदीक कर के उन पर एक ग्रोवर विज बना दिया जाये जिससे रोड़ ट्रेफिक को भी सुविधा मिल सके भीर दुर्घटनाभी से भी बचा जा सके, यह मेरा माननीय मंत्री जी से ग्रनुरोध है। इसके अतिरिक्त मैं माननीय रेल मंत्री जी का ध्यान इस स्रोर भी 'किंवित करना चाहंगा कि वातानुकुलित तथा प्रथम श्रेणी के किराये में जो वृद्धि का प्रस्ताव उन्होंने किया है उस संबंध में तो मुझे कुछ नहीं कहना है परन्तु द्वितीय श्रेणी के किराये के बारे में जो वृद्धि प्रस्तावित की गयी है उसके संबंध में मझे कहना है कि इससे देश की गरीब अनता को अवस्य कच्ट पहुंचेगा और उसमें जो 50 किलोमीटर की दरी तक का लाभ अधिकांश लोगों को मिलने की बात कही गयी है वह मैं समझता हं कि विल्कुल निराधार है । वह इसलिये कि किसी भी जनपद की सीमा 50 किलोमीटर से ऊपर ही होगी और प्राय: हमारे िमा से जो गाडियां पास होती हैं उनमें मैं देखता हूं कि अपनी जीविका को प्राप्त करने के लिये लोग बिहार और पूर्वी उत्तर प्रदेश से लखनऊ या उससे भी आगे जाते है। इन लोगों में केवल मजदूर किस्म के लोग होते हैं। तो मैं यह कहना चाहंगा कि यह जो 50 किलो-मीटर की दूरी तक छूट दी गयी है, वृदि नहीं को की गया है इतका लाभ व्यवहारिक रूप से नहीं मिल पा रहा है। इसलिये मैं मंत्री जी से अनुरोध करूंगा कि इस पर वे पुनर्विचार करें ग्रौर द्वितीय श्रेणी के किराये में जो वृद्धि की गयी है उसको मक्त करे।

इसके अतिरिक्त ढुलाई भाड़े में भी वृद्धिकी गयी है जन उपयोगी वस्तग्रों जैसे खाचान्न ग्रौर नमक पर भी वृद्धि की गयी है। मैं यह चाहूंगा कि मानव जीवन में उपयोगी वस्तुओं को जिनसे सीधे उप-

भोक्ता प्रभावित होते हैं उनको उस वृद्धि से मुक्त कर दिया जाये। (तमय के घंटी)

हमारे सुयोग्य रेल मंत्री जी ने जो 1985-86 वर्ष के लिये रेल बजट प्रस्तुत किया है मैं इन शब्दों के साथ उसका समर्थन करता है।

डा बापू कालदाते (महाराष्ट्र) : उप भापति महोदया, सदन में जो नाननीय सभासदों ने भ्रय तक हिस्सा लिया है उनमें से सभी लोगों ने यह बात बार बार कही है और जो गौरव की बात होती है कि भारतीय रेल देश का सबसे वड़ा सार्वजनिक उपक्रम है। यों तो यह देश का सबसे बड़ा सार्वजनिक उपक्रम ही नहीं बल्कि दुनिया का नम्बर दो । बड़ा सार्वजनिक उपक्रम है इसलिये जब हम रेल बजट की तरफ देखते है तो हम सिर्फ इसको किसी एक उपक्रम की दृष्टि से नहीं बल्कि एक महान उपक्रम की दृष्टि से देखना चाहिये। लेकिन जब मैं यह सारा बजट पढ़ चुका तो मझे ऐसा लगा कि जो महानता की दुष्टि इस मंत्रालय को चाहिये उसका इस बजट में अभाव है। इतने महान उपक्रम के लिए एक ग्रमिकमशीलता चाहिये, प्राथमिकताओं की निश्चितता चाहिये। इस महान उपक्रम के लिये एक दाशांनि दृष्टि चाहिये। लम्बे असें की दूरदृष्टि चाहिये लेकिन में बड़े दुख के साथ मंत्री महोदय को कहना चाहता हूं कि इन तीनों के बारे में मझे इसमें पूरा अभाव दिखाई पड़ रहा है। इस समध जो भो सदाल चापने इस बजट मे उठाए हैं इन लारेसवालों की तरफ में ग्रापका ध्यान नहीं खींचना चाहता है। बल्कि इसमें से जो बुनियादी सवाल हैं जो इस देश के विकास के लिये धति ग्रावश्यक है ऐसा मैं खुद मानता हूं, इन्हीं थोड़े सवालों की तरफ मैं ग्रापका ध्यान खींचगा। मुझे तो कभी-कभी ऐसा भी लगा वि यह रेल मंत्रालय कोई डी॰ टी॰ सी॰ की व्यवस्थापन की प्रक्रिया चलाने दाला मंद्रालय है। जैसे कि सिर्फ याद्रियों की. यातायात करने वालों के लिये महा नगर निगम की जैसी परिवहन व्यवस्था होती है वैसी रेल की कोई परिवाहक व्यवस्था है। ा P,M, यह कोई देश के सारे भविष्य के लिए एक नई विकास की प्रक्रिया में एक बहुत ठोस योगदान देने जाली व्यवस्था

श्रिं ग्रानन्द प्रकाश गीतम है, इसका पता मझे इस बजट से नहीं लगता है। धगर मैं भ्रापसे यह कहें कि रेल का काम सिर्फ इतना नहीं है कि रेल ब्यवस्था माल ढाने यात्रिया को इक्षर से उधर ले जाएं, लेकिन अगर मं कहा मायन सही यार रेल का सब से बड़ा महत्वपुणं काम इस देश भाघारभत संरचना इस संरचना को बनाने के प्रयासी में सब से ग्रधिक योगदान हम रेलवे से चाहते हैं, खास करके उन<sup>े</sup> इलाकों के बारे में जो अविकसित हैं, जो पिछड़े इलाके हैं, इनके विकास की प्रक्रिया रेल यदि योगटान नहीं देगी, तो यह बात स्पष्ट करना चाहता हूं हम भले ही कितनी भी इस देश की एकता की बात करते र,हें जब तक यह जनता की इच्छाशक्ति, जो पिछड़ हुए इलाकों में रहतें हैं, इन लोगों की इच्छा णवित भी विकास के जरिए सगर कृष्ठित ही रह जाएगी तो देश की एकता की जो भी भावना आप पटा करना चाहते हैं, वह इस देश में पैदा नहीं होगी ।

THE DEPUTY CHAIRMAN: The House stands adjourned till two O'clock.

The Hoouse then adjourned for iunch at two minutes past one of the clock.

The House reassembled after lunch at three minutes past two of the clock. (The Vice-Chairman (Shri R. Ramakrishnan) in the Chair.

डा० बापू कालदाते : उपसभाध्यक्ष महोदय, मैं इस बजट में पहले ही एक बात कह दूं कि यह बजट सब से अधिक हम लोगों को दुखी इसलिए कर रहा है कि इसमें देश के सारे पिछड़े इलाकों के विकास की प्रगति कुंठित करने वाला

यह बजट है । मैं खुद एक पिछड़ हुए इलाके से ग्राता हूं ग्रीर जब मैंने यह बजट पढ़ा तो जिस ढंग से इन इलाकों के विकास की प्रतिया होनी चाहिए उसको महेनजर रखते हए मझे लगा कि जो भी इस देश के पिछड़े हुएँ इलाके हैं इनके ऊपर एक भारी अन्याय इस बजट ने इस समय निया है । उपसमान्यक्ष महोदय, आप जानते है िसमाज में जैसे पिछड़े हुए और धर्मी वर्ण ग्रीर वर्ग होते हैं ग्रीर इन वर्णों के लिए हम विशेष सुविधाओं का सिद्धांत लेकर उनकी प्रगति के लिए तथा साथ ही साथ सारे समाज के साथ उनकी लाने के लिए जैसा प्रयास किया करते हैं, उसी दृष्टि से पिछड़े हुए भौगोलिक भ-भागों के बारे में भी सोचना होगा धोर जब तक इन के लिए सुविधा का सिद्धांत स्वीकार नहीं करेंगे तब तक सारे देश के साथ उनकी प्रगति नहीं होगी । न राष्ट्र के उत्थान में उनका जो योगदान चाहिए, वह योगदान हम लोगों को मिलेगा । जैसा कि विकास के लिए बिजली और पानी खासकर ग्रामीण विकास के लिए हम मानते हैं, बहुत जरूरी है । अगर कोई तीसरा ब्राधारभत संरचनात्मक काम रेल विकास प्रक्रिया में होगा तो वह रेल का होगा । जहां बिजनी, पानी और रेल का विदेशी हो जाएगा, वहां ग्रापका पता लगगा कि राष्ट्र के विकास की प्रक्रिया के लिए एक भारी योगदान करने वाले यह इलाके हो सकते हैं । लेकिन उस इलाके के बारे में मैं इस बात तो जानता हं और स्एट कर देना चाहता हं कि रेल के विकास की प्रक्रिया में योजना द्यायोग एक रोडा बनकर काम कर रहा है । योजना-श्रायोग के जो पुराने मापदंड हैं, ये मापदंड हमार विकास की प्रक्रिया में एक बहुत बड़ा रोहा ग्रटका रहे हैं। इनमें पुराने मापदंड हैं, एक तो आर्थिक सुद्द एकानोमिकल वायाबिल्टी और दूसरा वित्तीय प्रतिफल यानी फायने-सियल रिटर्नस हैं । 'यह वित्तीय प्रतिफल ग्रौर ग्राधिक सद्दुता के जो दो नाम्सं हैं, यह सब से हानिकारक हैं हम लोगों

के लिए और यह भी साबित हुआ है यह जो प्रोजेक्शन्स देते हैं, वह भी सही नहीं निकलते हैं । मैं यह दो मिसाल आपको देकर कहना चाहता हूं । यह रोहा-आटा, जब कोकण रेलवे का कान शुरू होगा, तब आपको दिखाई देगा कि

The Budget

it has accelerated the growth and development in this particular area of Raigarh.

राधगढ जैसे पिछड़े हुए इलाके हैं महाराष्ट्र में और वहां रेल जाने के कारण वहां के विकास की प्रश्रिया गति-मान होगी।

में एक बात श्रीर यह कहना चाहता हूं कि मिरज-कोल्हापुर की बात श्राई बी । उसका सर्वेक्षण हुन्ना था, उसमें यह कहा गया था कि यह रेल श्राने के बाद 22 साल में छह प्रतिणत प्रतिफल मिलेगा । नेकिन वास्तविकता यह हैं कि पांच साल के श्रंदर ही तीस प्रतिणत प्रतिफल रेल को मिलने लगा । यह प्रतिफल श्रीर वायाबिल्टी की बात जब तक यह जो श्रविकसित विभाग है, उसके विकास में मुझे लगता नहीं कि गति शाएगी ।

दूसरी बात, इस देश में मैं देख रहा है कि दुनिया के अलग देशों में जो सामाजिक बोझ होते हैं, सोशल वर्डनस हैं, यह सारे सोशल वर्डनस, जो ग्रलग-ग्रलग विभाग होते हैं, अपने-अपने ऊपर उठाते हैं लेकिन भारतीय रेल की बद तक देखा है, जो भी सामा-जिक बोझ है, वह सारा का सारा रेल के ऊपर डालां जा रहा है। यह भामाजिक बोझ रेल के उपर हालने से रेल की जो साधन सम्पत्ति है, वह मर्यादित हो आती है धौर मर्यादित होने के कारण भी इस विकास की प्रित्रया को गतिमान नहीं कर सकते हैं। इस दर्षिट से एक और बात लगती है कि योजना ग्रायोग इस मंत्रालय को कोई खास दिष्ट से नहीं देखता है । अगर देखता है, तो सीतेली मां की दब्दि से देखता है।

They should not treat railways on par with other economic Ministries.

जैसे कि अलग मंत्रासयों को देखते हैं. ऐसा २ल मंत्रालय नहीं दिखाना चाहिये। अगर उसी मंद्रालय की दृष्टि से देखते तो मुझे इस बात की जरूरत महसूस नहीं होती कि यह रेल का स्पेशल वजट अलग से यहां लाने की जरूरत होती । अगर योजना आयोग कोल, माइन्स या स्टील मंद्रालय के साथ ही जोड़कर रेल को भी सोचता होगा, तो यह बात ठीक मैही होगी ।

में इस बात को मानता हूं कि योजना आयोग को अपनी इस दृष्टि को तुरन्त बदलना चाहिये और यह रोड़ा अटकाने बाली जो नीति योजना आयोग में चल रही है, आप लोग भी, हम तो कहगे, लेकिन सदन के सारे माननीय सदस्यों को योजना आयोग के इस रवैये को बदलने के लिये प्रयास करना होगा ।

उपसभाव्यक्ष जी, मैं जिस मराठवाडा से वह सन् 1960 में संयुक्त महाराष्ट्र में गया। हम तो प्राने हैदराबाद इलाकी ने लीग हैं। 1961 साल में मुझे याद है स्वर्गीय चव्हाण जी ने हमारे इलाके में विकास के लिये सारे उद्योगपतियों को बलाया, भाषण हुए, सेमिनार हुआ और उसमें एक बात उद्योगपतियों ने कही कि जब तक रेल नहीं होगी, क्रोडगेज कंबर्सन नहीं होता है, तब तक हमारे उद्योग धंन्ध यहां आनं बड़े मुश्किल हैं। तो उसका कहना रहा ग्राप रेल लाइए, तो उद्योग लाएंगे। हम जब योजना आयोग के पास गये तो यह यही बताते हैं वहां ग्राधिक सुदढता कां है, यह फाइनेसियल, वित्तीय प्रतिफल कब मिलेगा? यह कहते है कि जब तक उद्योग नहीं, तक तक रेल नहीं श्रायेगी। तो हमारे जैसे इलाकों की बरी हालत यह हो गयी है कि रेल नहीं है, तो उद्योग नहीं है और उद्योग नहीं है, इसलिये रेल नहीं है। इस कारण से सारे विकास की प्रक्रिया कूंठित हो गई है। मैं माननीय मंद्री महोदय से वयील करना चाहता हं कि एक विशेष सुविधा के सिद्धांत को ध्यान में, मन में रखते हुए जो विछड़े हुए इलाके हैं उन के बारे में ग्राप को विशेष कार्यवाही करनी होगी और उन पर विशेष ध्यान देना होगा।

इस दृष्टि से मैं एक क्रीर बात की तरफ क्राप का ध्यान खींचना चाहता हूं।

[डा० बाप कालदात]

इस साल जो इम ने एलोक्नेशन्स देखें हैं उन से मझे तो बड़ा डर लग रहा है कि पिछड़े इलाके के लोगों को इस से वहत ज्यादा क्षति पहुंचेगी । मैं सिर्फ 3 श्रांकडे आपके सामने रखना चाहता है। एक है न्यु लाइन्स कंस्ट्रक्शन के बारें में, दूसरा है गाज कंवर्जन के बारे में भीर तीसरा है रोलिंग स्टाक के बारे में, मैं 1984-85 के रिवाइक एस्टीमेट की 1985-86 के जो भायिक संकल्प हैं उससे तुलना करना चाहता है । ग्रव 1984-85 में नयी लाइन्स के लिये जो रिवाइज्ड एस्टीमेंट है 87 करोड़ 47 लाख भीर जो प्रेजेंट बजट में रखा है वह है 64 करोड़ 86 लाख । इस के माने इस साल 22 करोड़ 61 लाख कम की मांग की गयी है। दूसर जो कंबर्जन कीबात हैउसमें रिवाइण्ड इस्टीमेट 1984-85 का है, 73 करोड 52 लाख का और अब आप ने संकल्प किया है 30 करोड़ 4 लाख का। इस के मायने हैं कि 40 करोड़ 48 लाख रुपया धाप इस साल कंवर्जन के लिये कम दे रहे हैं। तीसरे है रोलिय स्टाक की बात जिस से कंवर्जन ग्रीर नयी लाइनों का काम चलता है। रालिंग स्टाक पर रिवाइज्ड इस्टीमेंट 1984-85 का है 533 करोड़ 70 लाख का ग्रीर इस साल का संकल्प है 496 करोड़ 88 लाख का। इस के मायने है कि 36 करोड और 42 लाख का घाटा ग्रोर कम ग्रनदान की मांग ग्राप ने इस में की है ग्रीर तीनों को समुची दृष्टि से देंखें तो हम को इस वात का डर लग रहा है कि इस में सब से बड़ा नकसान ग्रगर होगा तो पिछड़े इलाकों का होशा क्योंकि मैं मंत्री महोदय के भाषण का हवाला इस बारे में देना चाहता हं। मंत्री महोदय का जो भाषण है उस में पेज 6 पर पैरा 8.2 में आप ने जो कहा है उस की तरफ मैं श्राप का ध्यान दिलाना चाहता हूं। उस में लिखा है कि रिसौंसेज चुकि कम हैं इस लिये हम को सोचना चाहिये ग्रीर इस के बाद आप ने लिखा हैं कि:

"Recently, we have reviewed a list of such works and it has been decided to drop some of the less important ones

from our Works Programme as a part of our strategy to concentrate on projects which can be productive soon."

मतलब यह है कि आप उन्हीं को कम महत्व का कहेंगे जो हमारे पिछड़े इलाके के सारे प्रोजेक्ट्स हैं उन्हीं को अगर ब्राप कम कर देंगे, कम महत्व देंगे भीर सारे प्रोजेश्टस डॉप हो जायेंगे तो मझे लगता है कि इस से काम नहीं चलेगा और आप को इस बारे में फिर सोचना होगा। मैं यह इसलिये कह रहा हूं कि मैं एक मिसाल देना चाहता हूं अपने इलाके की। हम को भाजाद हुए 37 साल हो गये और इस साल महाराष्ट्र को 25वी जयन्ती है। महाराष्ट्र को बने 25 साल हो गये और पिछले 12 साल से लगातार मनमाड परली लाइन का जिक यहां रेल ग्रर्थ संकल्प में हो रहा है, लेकिन एक इंच जमीन पर नयी लाइन नहीं विछायी गयी है और नहीं एक इंच लाइन का वहां कंवर्जन हुआ है। थ्रगर 12, 13 साल तक लोग देखते हैं कि उस इलाके के लिये कुछ नहीं होता है तो क्या वहां सब लोगों के दिल में इस से ग्रसन्तोष नहीं पैदा होगा। क्या उन की इतनी मांग भी अपपूरी नहीं कर सकेंगे भ्रौर क्या ऐसा होने पर उन में श्रकांन्ति नहीं पैदा होगी। क्या उन के जीवन की ग्राकांक्षात्रों को इसी तरह से कंठित किया जायेगा और अगर ऐसा होगा तो वया उन को गस्सा नहीं आयेगा। मैं नहीं चाहता कि लोग वहां गस्से में ग्रायें लेकिन जो सरकार का रवैया है कि किसी भी डिमांड को पुरा करने में डिले रना, उस में देरी लगाना, उस को कचरे की टोकरी में देना ग्रीर उस के

and then fi totally the issue distintegrated, it makes people frustrated and the anger due to frustration comes through different types of agitatoin.

में नहीं चाहता कि लोग ऐसे किसी काम को करें ग्रीर न वहां के लोग ही चाहते हैं कि रास्ते पर आ कर आप लोगों से झगडा करें, लेकिन ग्रगर उन की बुनियादी और छोटी-छोटी मांगों पर 12, 12 साल तक भी ध्यान न दिया जाय तो ग्रीर कोई दसरी बात नहीं हो सकती और मैं भ्राप को भ्रागाष्ट्र करना चाहता ह

कि मराठवाडा में जिन दो लाइनों का जिक हमारे जाधव जी ने किया है। उनको अगर भ्राप जल्दी से पुरा नहीं करेंगे तो उन लोगों को यह लगेगा कि आप हमारा मजाक कर रहे हैं। हम लोगों को वे कहते हैं कि हमारी हालत भिखारी जैसी हो गई है। ऐसी भावना किसी भी समाज में पैदा होना ग्रन्छी बात नहीं है। मैं थोड़ा सा गहराई में जाकर इसका जिक्र करना चाहता हं। 1973-74 के बजट में स्वर्गीय ललित नारायण मिश्र जी ने पहली वास इसका जिक किया । हमारी मांगें तो बहुत सी लाइनों की होती हैं, लेकिन इससे फायदा नहीं होता हैं । कोई ठोस कदम इसके बारे में उठाया जाना चाहिये श्रीर जैसा मैंने कहा, कार्यक्रम श्रीर दरदिष्ट ध्यान में रखना चाहिये । 1973ब-74 के बजट भाषण में उन्होंने कहा-I just quote:

In addition, there are important works of new lines and conversions presently under active consideration of the Government. Some of them are Wami-Chanaka, Manmad-Purfi, MG to BG; Miraj-Latur, NG to BG."

हमने देखा कि इसमें कोई रकम नहीं दो गई है। तो जब हमने अपेडिक्स में देखा तो इतके लिये मामूली सी रकम इसमें रखी गई थी। 1974-75 में मिश्र जी ने कहा---

"I am happy to inform that the earth work is ni progress on Manmad-Purli-Vaijanath conversion."

अब निराज लाइन का बन्द हो गया,
मनभाड पगड़ी का कंदर्शन होगा, लेकिन
बहाँ अर्थ वर्क के नाम पर कुछ नहीं हुआ।
अर्थ वही है, वर्क कुछ नहीं हुआ। 1977
तक वहा कुछ नहीं हो पार्था। मैं सदन के
सामने यह बात गर्व से कहना चाहता हु
जब जनता पार्टी आई तो उसने दूर दृष्टि
रखी और अविकसित विभागों के लिये, उन्होंने
बिर्शव सुविधा का सिद्धांत अमल में लाने के
लिये कदम उठाए। मधु दण्डवते जी रेल
मंत्री थे। उन्होंने सिर्फ वायदाही नहीं
किया, काम भी दिया और समयवउ भूति
का आश्वासन हमको दिया। उन्होंने कहा
कि तीन साल के अन्दर मनमाड—अौरंगवादा
लाइन का कंवर्शन कर दिया जायेग

हो सकता है कि सरकार में बदल हो जाए लेकिन काम करने वालों में सत्यता रहना बहुत जरूरी है नहीं तो मुझे लगता है the entire functioning of the Railway Ministry is on an ad hoc basis.

कोई मिनिस्टर ग्रा जाए, ग्रपने इलाकों में सब देखता रहे तो वह हमारी तरफ देखेगा नहीं, तो इससे मुझे लगता है कि ग्राप ग्रगर इस ढंग से देखेंगे तो जो कुछ काम हुआ है, 1978-79 में हुआ। 1980 से लेकर ग्राज तक यह काम ठप हो गया है। इसकी तरफ मैं बहुत ग्रदब के साथ ग्राप का ध्यान खींचना चाहता हू। ग्रगर इस काम को ग्राप बहुत देर तक रखेंगे तो इससे न ग्रापकों फायदा होगा, न उन ग्रविकसित भागों का विकास होगा। इसके सन्दर्भ में मेरे कुछ ठोस सुझाव हैं।

एक तो मुझे लगता है कि आपके पास पैसे की बहुत कमी है तो आप जिस तरह से रेल चला रहे हैं, लोग कहते हैं कि बड़े-बड़े पवित्र स्थानों में लोग फियाकर्म के लिये जाते हैं तो वहां नाई थोड़े होते हैं जो इर एक आदमी को पकड़ लेते हैं और उनकी थोड़ी-थोड़ी हजामत करके वहीं बैठाये रखते हैं। यही हालत रेलवे की नई लाइन के कंवर्शन के बारे में हो रही है। आपके पास पूंजी कम है, लेकिन लोगों को आप्रवासन दे रहे हैं और नाई की थोड़ी-थोड़ी हजामत की तरह आप सारी लाइनों पर हजमात करते हैं। ... (अयवधान)

श्रो जगदम्बी प्रसाद यादत (बिहार) : नाई काम जरूर उसी दिन पूरा करता है, उसको क्यों बदनाम करते हैं ?

डा बापू कालदाते : हम नाहते हैं कि

ग्राप नाई की तरह अधूरा काम न करें । 12
साल से हम बैठे हुये हैं, ग्रभी तक पूरा नहीं
हुआ । इसलिये मेरा ठोस सुझाव यह है कि
ग्राप पिछड़े हुये इलाकों को प्राथमिकता
दीजिये और उनके काम को समय-बह पूर्ति
का ग्राप्वासन दीजिये । श्राप हमको यह
बतायें कि मनमाड, मुदखेड, ग्रदिलावाद
जैसी लाइन हम इस समय में पूरा कर लेंगे ।
ऐसा एक समयबद्ध श्राप्वासन हम ग्राप से
बाहते हैं । मुझे ऐसा लगता है आप नई
लाइनों का ग्राक्वासन देंगे ग्रीर उसमें

डा० बाप कालदात थोडा-थोडा खर्च करेंगे तो हमारी जो पजी है वह बिखर जायेगी। नई लाइनो की मांग बहत है और ग्रगर ग्रापको नई लाइने देनी है तो मेरा ग्रापसे यह कहना है कि पहले भ्रापने जो वायदे किये हैं उनको पूरा करें। मुझे लगता हैं इससे ज्यादा काम आपके जरिये होगा । धनत्यादित खर्च कम होगा ।

दसरे में एक छोर बात की तरफ ध्यान दिलाकर ग्रापनी बात खत्म करना बाहंगा। यह बात माल भाडा धीर किराये की हम कई सालों से देखते आये हैं. खासकर उन सालों से जब से श्रापकी सरकार आई है। हमने एक साल नहीं देखा जब माल भाडा और किराया में आपने बहोतरी नहीं की।

I think the Government has taken tniincrease in freight and fare as a soft option.

सबसे मुलायम ऐसा एक ढंग ब्रापनें लिया है जिससे सारा का सारा बोझ लोगों के उत्पर डाना जाये। मैं कहं 1980-81 में 204 करोड, 81-82 में 426 करोड, 82-83 में 294 करोड, 83-84 में 431 करोड, थीर 1984-85 में 114 करोड़ और ग्राज तो हाइएस्ट, जैसा आप कहते हैं कि एक अभूत-पूर्व उत्पादन हुआ है, उसी हंग से इस बजट में भी अभूतपूर्व किराया, माल भाटा बढ़ाकर कुछ विक्रमी काम किया है। मैं आप से कहंगा कि इसमें आप ज्यादा विक्रमी मत बनियेगा, ऐसी प्रार्थना है । इस सदन के एक सम्मानित सदस्य श्री बिरला जो ने कल ग्रापको वहत बधाई ही इसलिये कि श्रापने एक वोल्ड स्टेंप उठाया है। श्रापकी हिम्मत के लिये हम आपके शक्रगजार हैं। बयोंकि वे लोग जिनको वह रिप्रेजेन्ट करते हैं वे ग्रापकी हिम्मत पर ग्राजकल बहुत खग हैं। वह जानते हैं कि जैसे एम प्यार० टी भी ० ग्रोर फेरा ए ...

को रामचन्द्र भारद्वाज (विहार) : इस तरह के ग्राक्षेप किसी व्यक्ति पर नाम लेकर नहीं लगाने चाहियें।

डा॰ बाप कालदाते : व्यक्ति का नाम नहीं लिया।

विरला थी रामचन्द्र भारदाज : साहब क्या किसो मकान का नाम है ?

डा० बप कालदाते : छोडिये, व्यक्ति के नाम को। अगर भ्राप इसे गलत समझते हैं तो मैं वापस ले लेता हूं। व्यक्ति से हमें कोई मतलब नहीं । हम कभी किसी व्यक्ति के खिलाफ नहीं लड़ते । हम रखन व्यवस्था के खिलाफ लहते हैं।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please don't digress.

डा० बाप कालदाल : मैं साफ कहना चाहता हूं कि जिन वर्ग का वे प्रतिनिधित्व करते हैं उनके लिये यह बात सही है कि म्रापने बहुत बोल्ड स्टेप उठाये हैं भौर वे खुश हैं। एम आर टी०पी० और फेरा जो 20 करोड़ के उपर उद्योगों को आकिषत करता था उसकी मर्यादा आपने 100 करोड़ तक बढ़ा दी है। इसलिए वे खुश हैं, आप की हिम्मत पर खुश हैं। वे इतना नहीं समझते थे जिल्ला आपने कर दिया। दसरी तरफ प्रापने जो छोटे लोग होते हैं उनके ऊपर किराया, माल-भाडा बढ़ाकर बोल डाल दिया है। इस हिम्मत पर कोई कीतक करे. ग्रापका ग्रभिनन्दन करे तो कहां तक ठीक है, मैं नहीं समझता । इससे जनता में काफं असन्तोषा पैदा हो रहा है में चाहंगा कि ग्राप इसको हटा दीजिये। You mop up the other resources. You have initiated the process of inflationary trends in the country. भाड़ा ग्रीर किराया से मुद्रास्फीति की प्रक्रिया को बढावा मिलेगा। आपने तीन हजार से ज्यादा करोड़ का डेफिसिट वजट रखा है। दूसरी तरफ ग्राप भाडा ग्रीर किराया बढ़ा रहे हैं ; भले ही कुछ लोगों को यह ठीक लगे लेकिन ग्राने वाले कुछ दिनों मैं इसका पता लग जायेगा कि नारी वस्तक्षीं की कीमते वढ़ रही हैं। इसके लिये मैं आपको यह दर्खास्त करूंगा कि यह जो बोझ भापन बढाया है जिससे मदास्फीति के बढ़ने का मेही डर है इस बोझ को ग्राप तरन्त हटा दीजिय और कम से कम जो ग्राने वाला बोझ है उससे उनको राहत मिलेगी । ऐसी आप व्यवस्था कीजिये। ग्रन्त में एक गुजारिश करके बैठ जाऊंगा। हम कुछ दिनों से, कुछ सालों से जिस बात की राह देखते भाये हैं कि विकास की प्रक्रिया बढ़ती रहे और उसमें

हमारा योगदान होता रहे। जिसमें सारे राष्ट्र के उत्थान का और मुल्य के सब हिस्सों का ख्याल होता रहे। आप हमको इस सदन में इस प्रकार का ठोस आफ्यासन दें। अगर आप इस प्रकार का आफ्यासन नहीं देंगे तो मैं यह कहना चाहता हूं कि उसका बुरा असर महाराष्ट्र और देश के पिछड़े इलाकों के लोगों पर होगा और उनके असंतोष का मुकावला आपको करना पड़ेगा:

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Prof. Asiraa Chatterjee. You have five minutes.

PROF. (MRS.) ASIMA CHATTERJEE (Nominated): Thank you, Mr. Vice-Chairman, for giving me an opportunity to speak, on the Railway Budget 1985-86 which, I believe, ceflects the future activities of the Railway Ministry. The Indian Railways, as we are aware, are the biggest public enterprise in the country and the main artery of the nation's inland transport. The network of the Railways not only serves to unify the country but also plays a vital role in economic development and industrialisation of the nation. As a matter of national policy, the Railways are required to provide transport of essential commodities on top priority and also to provide concessional transport for all commodities of common consumption by the economically weaker sections of the community. The J/ndian Railways have this social obligation. Every time a Railway Budget is presented. The passenger fares and the freight rates increased. The reason given is that earning is so much and the expenditure is so much and so the income has to be increased by enhancing the fares and freights to make up the deficit and also to meet the expenditure for development. This process is possible and acceptable because the Railways are a monopoly concern. The steep hike in railway fares and freights in the budget for 1985-86 will cause undoubtedly a severe constraint on consu mere, wage-earners and small traders in the metropolitan cities. Due to the increased transport costs, the prices of essential and other commodities are bound to rife. This is simple logic and an axiomatic truth. The reason is quite simple. The transport costs

and the prices of commodities are inter-related. The increase in surcharge by 12.5 per cent on all passenger tickets and the 10 per cent supplementary levy on all goods traffic beyond 500 kilometres wilt cause severe hardships to the common man. Particularly the monthly season ticket fares for second class for various distance slabs will go up by Rs. 3 to Rs. 12, while the first class monthly tickets will be four limes the revised second class fares. How ever, a concession has been made for the youth. In view of the year 1985 being observed as the Internationa] Year of the Youth, a concession of 50 per cent passenger fares in -Second class for the youth of the age group 13 to 33 years has been given. But even here there is a proviso, that is, provided they travel in groups of a minimum of 10 for distances beywid 1.000 kilometres. The present hike in fares and freights will not only affect the e-omy of the common man and the countrj as a whole but will also encourage corruption amongst the passengers and the ticket-less travellers. To check this ticketless travel more staff have to be appointed by the Railways, which means additional expenditure for the Railways. So the Railways will have to analyse why there is deficit in the budget. All the passenger trains are nut only full but overcrowded and all the goods trains are usually full. So at first sight it seems that the earning cannot be increased. However to keep the budget deficit at a minimum, it is necessary to analyse systematically why the budget runs into deficit and how this can be compensated. The Railways have to take a close look at this. My question is, are they working at the maximum efficiency? Are the staff giving the outturn that they s'hould give? Is there any proper inspection and supervision in this respect? Then comes the question of utilisation The wagons are not of wagons. utilised. The lesser the Wagon utilisation, the lesser the earning. Huge expenditure is being incurred in the maintenance and repair of the rolling stock, like coaches, wagons and locomotives because the repair work is not taken up in time. The damaged rolling stock is left as such and the rolling stock being exposed to atmosphere undergoes heavy corrosion and is ultimately rejected as condemned which means an irreparable and heavy loss

[Prof. (Mrs, Asima Chatterjee]

-for the, Railways. The maintenance aspect is neglected. The Railway workshosp and the running sheds are not doing their jobs properly.

The Budget

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Will you please take your seat for a minute? I will ask the hon. Minister of Finance to lay the Punjab Budget.

## THE BUDGET (PUNJAB), 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHAN POOJARI): Sir, with your permission, I beg to lay on the Table a statement (in English and Hindi) of the esti mated receipts and expenditure of the Government of Punjab for the year 1985-86.

\* SHRI LAL. K. ADVANI (Madhya Pradesh): When are we expected to discussi it?

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): It is being taken up on Saturday,

SHRI LAL K. ADVANI: We are not fining on Saturday.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I will find out.

#### THE BUDGET (RAILWAYS), 1985—86 Cootd.

PROF. (MRS.) ASIMA CHATTERJEE: The inspection of the Railway tracks is . not done regularly in order to examining hether the tracks have good life and can cop® with heavy traffic density and also lor fast moving trains. The life of tracks being fatigued due to strain and stress be- cornea useless. Modernisation of the rolling stock and tracks, and other equipments for efficiency, for better service, etc. is a necessity. The repair work must be Jaken up in time for avoiding unnecessary rocurrfag expenditure. Metallurigal

chemical investigation of all equipments is necessary as this will help to prolong their lite span and thereby will effect savings in respect of a number of components. Efforts are being made by the Railways to improve the situation, but not to the desired extent. For higher revenue, it is necessary to promote tourism and to open Railways hotels with modern amenities which will be well patronised by tourists.

(Railways) 1985-86

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): There has been a slip. The Finance Minister has to lay down the Supplementary Demands' also.

## SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF PUNJAB FOR THE YEAR 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHAN POOJARI): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the) Government of Punjab for the year 1984-85.

VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I understand that the discussion is being taken up next week. Prof. Asima Chatteriee.

## THE BUDGET (RAILWAYS), 1985-86 Contd.

PROF. (MRS.) ASIMA CHATTERJEE: The number of Railway hospitals, Railway dispensaries and Railway schools is to be increased. These facilities should be extended to the local people other than the Railway employees. This will add to the existing revenue of the Railways.

The Budget this year lacked any new thrust in the investment and development perspectives essential for expanding and streamlining the Railways. There was no indication of any technological or administrative innovations to ensure safety. Saf-ety on Railways depends on efficient main-